

## Sixteenth Lok Sabha

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Title: Regarding pay revision for officers of Major Port Trusts and Dock Labour Boards.

**DR. KULMANI SAMAL (JAGATSINGHPUR):** Chairman Sir, thank you very much for giving me an opportunity to raise an important issue, that is, to finalise and implement pay revision for officers of major Port Trusts and Dock Labour Board with effect from 01<sup>st</sup> January, 2017.

Sir, there is an urgent need to immediately finalise and implement pay revision for officers of Group 'A' and Group 'B' working in major Port Trusts and Dock Labour Board, which has become due from 01<sup>st</sup> January, 2017. The Group 'C' and Group 'D' employees are drawing their pay, after revision, since long. In this case, the decision for officers of Group 'A' and Group 'B' is being held up because of a court case in the Chennai High Court that is not being pursued by the Ministry of Shipping. In this situation, the said case needs to be pursued vigorously to obtain a decision, or any other step should be taken, so that the Group 'A' and Group 'B' officers get revised pay.

Keeping in view the importance of this matter, I would like to urge upon the Ministry of Shipping, Government of India, to immediately intervene in the matter and ensure that officers of Group 'A' and Group 'B', working in major Port Trusts and Dock Labour Board, receive revised higher pay....(Interruptions)

**माननीय सभापति:** श्री रवीन्द्र कुमार पाण्डेय - उपस्थित नहीं।